

**Notice Calling for suggestions, views, comments etc from WTO-SPS  
Committee members within a period of 60 days on the draft  
notification related to Cotton Seed Oil.**

1. In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011, in regulation 2.2, in sub-regulation 2.2.1,-

(a) in clause 2, for the words and figures, “Iodine value 98 to 112”, the words and figures “Iodine value 98 to 123” shall be substituted;

(b) in clause 24, after item 4(ii), the following item shall be inserted, namely :-

“(iii) Blended with physically refined rice bran oil	Not more than 4.0 percent by weight; provided that oryzanol content be minimum of 0.20% (by weight) with rice bran oil at 20% level and with an increment of 0.05% with every 5% rise in rice bran oil content in the blend.”
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